

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.2359/2018

New Delhi, this the 28th day of August, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)
Hon'ble Mr. A.K.Bishnoi, Member (A)**

1. Divya Kashyap
Aged about 23 years
D/o Hari Shankar
R/o A-131, Street No.11,
Garhi Meudu
Bhajan Pura, Delhi.
Mob. No.9312463176
Post: Teacher (Primary)
Post Code: 16/17
Group-B.
2. Annu
Aged about 21 years
D/o Satbir Singh
R/o H. No.186, Tajpur Kalan
Delhi – 110 036.
Mob. No.9953400750
Post: Teacher (Primary)
Post Code: 16/17
Group-B.
3. Nidhi
Aged about 20 years
D/o Satbir Singh
R/o H.No.186, Tajpur Kalan,
Delhi – 110 036
Mob. No.9953400750
Post: Teacher (Primary)
Post Code: 16/17
Group-B.
4. Babeeta Kumari
Aged about 24 years
D/o Banai Singh
R/o Vill + Post – Halenai Tehsil Weir Bharatpur
Rajasthan -321601.
Mob. No.9136095720, 8104540908
Post: Special Educator (Primary)
Post Code:15/17
Group –B.

5. Sushma Kumari
 Aged about 29 years
 D/o Damodar Prasad Singh
 R/o Tarave, Post-Kaurihar
 Distt. Madhepura
 Bihar -852108.
 Mob. No.8750242864
 Post: Teacher (Primary)
 Post Code: 16/17
 Group –B. Applicants

(By Advocates :Mr. Tenzing Thinlay Lepcha with Mr. Anuj Aggarwal)

Versus

1. Govt. of NCT of Delhi
 Through its Chief Secretary
 Delhi Secretariat
 I.P.Estate, New Delhi – 110 002.
2. Union of India
 Through its Secretary
 Ministry of Human Resource & Development
 Shastri Bhawan
 New Deli – 110 001.
3. Delhi Subordinate Services Selection Board,(DSSSB)
 Through its Chairman
 Govt. of NCT of Delhi
 FC-18, Institutional Area
 Karkardooma
 Delhi – 110 092.
4. North Delhi Municipal Corporation (NDMC)
 Through its Commissioner
 Dr. SPM Civil Centre
 J.L.Nehru Marg
 New Delhi – 110 002.
5. South Delhi Municipal Corporation (SDMC)
 Through its Commissioner
 23rd Floor, Civic Centre
 Minto Road
 New Delhi – 110 002.
6. East Delhi Municipal Corporation (EDMC)
 Through its Commissioner
 419, Udyog Sadan
 Patparganj Industrial Area
 New Deli – 110 096.

7. Central Board of Secondary Education (CBSE)
 Through its Chairman
 Shiksha Kendra, 2, Community Centre
 Preet Vihar, Delhi – 110 092. ...Respondents

(By Advocate :Mr. Sameer Sharma for R-1 & 3, Ms. Punam Singh for R-4,
 Ms. Anupama Bansal for R-5, Mr. Manjeet Singh Reen for R-
 6, Mr. Anil Srivastava for R-7)

ORDER (ORAL)

Mr. S.N. Terdal, Member (J)

In view of the Tribunal's order dated 14.03.2019 passed in OA No. 300/2018 along with other OAs, this OA is disposed of accordingly. No order as to costs.

(A.K.Bishnoi)
Member (A)

(S.N. Terdal)
Member (J)

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